

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.07.2022

IN THE COURT OF THE REGISTRAR

(VIRTUAL MODE)

01:00 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2256 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Subhash Chand Gupta Vs. Bhavesh Texo Fab Pvt. Ltd. & Anr.	Srijan Mehrotra
2.	I.A. No. 2255 of 2022 in Comp. App. (AT) No. ___ of 2022	Parinda Buildcon Pvt. Ltd. Vs. The Registrar of Companies, NCT of New Delhi and Haryana & Ors.	Apoorv Agarwal
3.	I.A. No. 2259 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Nanubhai N Desai Vs. Vishram Narayan Panchpor & Ors.	Sai Krishna Kumar
4.	I.A. No. 2262 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Gokul Kripa Colonizers and Development Pvt. Ltd. Vs. Radiant Hotels Pvt. Ltd.	Nitesh Jain
5.	I.A. No. 2273 of 2022 in Comp. App. (AT) No. ___ of 2022	Sharmila Shetty Vs. B & A Ltd. & Ors.	Dhrupad Das
6.	I.A. No. 2279 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Parsvnath Developers Ltd. Vs. A.S. Choudhary & Ors.	Karan Rajpurohit
7.	I.A. No. 2280 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Parsvnath Developers Ltd. Vs. A.S. Choudhary & Ors.	Viajy Nair

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order
-sd/-
Assistant Registrar